<u>PRESS RELEASE – 20th MARCH 2025 – WORKSHOP ON GENDER</u> <u>SENSITIZATION, HIGH COURT OF JHARKHAND, RANCHI</u>

The High Court of Jharkhand is pleased to announce the successful completion of a **Workshop on Gender Sensitization** with '*Focus on POSH Act, 2013 & related High Court of Jharkhand Regulations, 2021*'. The Workshop held today, i.e. on 20th March 2025 (Thursday) underscores the High Court's commitment to fostering an inclusive and equitable environment within the legal system.

This Workshop was conducted with the blessing and patronage of Hon'ble Mr. Justice M. S. Ramachandra Rao, Chief Justice, High Court of Jharkhand. The workshop was graced by the Hon'ble Mrs. Justice Anubha Rawat Chaoudhary, Chairperson and Hon'ble Mr. Justice Sanjay Prasad, Member, of the High Court of Jharkhand Gender Sensitization and Internal Complaints Committee and Ld. Members of the Committee.

The key speakers of the Workshop were **Shri Manoj Prasad**, Registrar General, High Court, Senior Advocate **Shri P. P. N. Roy**, Member, Advocate **Shri Amit Kumar Das**, Member, **Dr. Raj Shree Verma**, Associate Professor, XISS & Member and **Ms. Tanvee**, Member Secretary, Gender Sensitization Committee –cum- Dy. Registrar Judicial, High Court who also the convenor and moderator of the event.

Hon'ble Mrs. Justice Anubha Rawat Chaoudhary, deliberated that a workplace free of harassment is a right, not a privilege and encouraged to stop collective culture of silence and tolerance towards discriminatory conduct. Ld. Registrar General spoke about personal inconvenience should never stop a victim from raising concerns over sexual harassment at workplace. Ms. Tanvee shared the data conducted by the Survey of Women's Indian Chamber of Commerce and Industries (WICCI), which mentions that even after more than a decade of implementation of the POSH Act, 2013, 53% of Indian women suffer this at work place even in organized sector. The demonstration of the webpage of Gender Sensitization [https://jharkhandhighcourt.nic.in/ihcj/] linked to the official website of High Court was also done by Dr. Verma.

The distinguished guests and versatile participants included members of the Registry, members of the bar, officers and staff of the High Court, volunteers of the Gender Sensitization Committee, bank officers, police personnel, etc. deputed at the High Court. There was detailed discussion on POSH Act, 2013 and related High Court of Jharkhand Regulations, 2021 with PPTs, live examples, and case studies. What made the workshop truly interesting was the **POSH QUIZ** and interactive session werein active participation was registered. Further, all participants were honoured with a Certificate of Participation to encourage them.

The workshop concluded with a positive commitment to usher in a **new era of** accessibility, efficiency, equality and transparency in our legal system with the aim to create a more gender neutral work environment within the premises of the High Court and beyond.